

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 442
ANSWERED ON 02/12/2025**

CONSTRUCTION OF ROADS UNDER PMGSY

442. Dr. Rajesh Mishra:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the time by which the construction of roads under Pradhan Mantri Gram SadakYojana (PMGSY) Phase-4 is likely to be started;**
- (b) the number of roads identified in Madhya Pradesh under the said phase of the said scheme;**
- (c) the number of new roads surveyed in SidhiLokSabha Constituency;**
- (d) the number of roads sanctioned in the said Constituency; and**
- (e) the basis on which the priority has been determined for starting the construction of roads in the said phase?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a): A new vertical under Pradhan Mantri Gram SadakYojana (PMGSY) called PMGSY-IV, has been launched in September 2024 with a focus to provide all-weather connectivity to unconnected habitations of 500+ population in plain areas and 250 + population in NE and Hill States/UTs, special category areas (Tribal Schedule-V, Aspirational Districts/Blocks, Desert Areas) and 100+ in LWE-affected districts as per Census 2011.

The implementation period of the scheme is from the financial year 2024-25 to 2028-29. The survey work to identify eligible habitations has been completed, and the proposals received from States and UTs are now being taken up for sanction. As of 26.11.2025, a total of 1,781 km of road length has been sanctioned to the UT of J&K under PMGSY-IV.

(b): As per the data reported on the programme MIS of PMGSY, a total of 10,337 habitations have been surveyed in the State of

Madhya Pradesh, out of which 5,660 habitations have been found eligible after scrutiny as on 27.11.25 as per the Programme Guidelines of PMGSY-IV.

(c) & (d): Constituency-wise data is not maintained by the Ministry; however, as reported by the State Government of Madhya Pradesh, a total of 912 habitations have been surveyed in the Sidhi Parliamentary Constituency under PMGSY-IV. No road work has been sanctioned so far in the said constituency.

(e): As per the programme guidelines, the Core Network is the only basis for selection of works under PMGSY. Once the Core Network is ready, the States are required to prepare a Comprehensive New Connectivity Priority List (CNCPL), at the Block and District level, of all proposed road links under PMGSY (with road code, names of habitations being connected with habitations code, population served and length). The unconnected habitations to be covered under PMGSY-IV will be prioritised for providing new connectivity based on earmarking/prioritisation under Government of India convergence schemes and thereafter based on the guidelines of PMGSY-I. In accordance with the objectives of DhartiAabaJanjatiya Gram UtkarshAbhiyan, the PMGSY IV will prioritise tribal villages of aspirational blocks and the pockets of high tribal concentration & low development, i.e. tribal-majority villages with at least 500 population and 50% or more STs as per the census 2011. The CNCPL will be, therefore, grouped in the following order of priority:

Priority No	Population Size
1(a)	Under DhartiAabaJanjatiya Gram UtkarshAbhiyan -500 or more population and 50% or more ST population as per the census 2011 -50 or more ST population in the 250+ population category in Aspirational Districts as per Census 2011
1 (b)	Under Pradhan MantriAnusuchitJaatiAbhyudayYojana (PM-AJAY) - 500 or more population and 40% or more SC population as per the census 2011
II	Eligible population size as per PMGSY-IV and under convergence schemes of the Central Government with rural road component (as specified by DoRD from time to time).
III	1000+
IV	500-999
V	250-499
VI	100-249
